

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

CP No.05/2020 in OA No.356/2018

This the 02nd day of July, 2021

**COROM : Hon'ble Shri Jayesh V. Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

Bipinchandra Mulchand Sheth
Jai Shree Krishna, 3/8 Indraprasth Nagar,
Nr. Panchwati Society,
Rajkot 360 001. Applicant

(By Advocate Shri C.K.Divakaran)

V/s.

1. Shri Rajiv Mehrishi
Controller & Auditor General of India
Pocket No.9, Deen Dayal Upadhyay Marg,
New Delhi.
2. Shri Yashwantkumar
Accountant General (G) & SS Audit) Gujarat,
Annexe Building, Race Course Road,
Rajkot 380 001.
3. Shri S.Sivasubramanium
Deputy Accountant (G) & SS Audit) Gujarat,
Annexe Building, Race Course Road,
Rajkot 380 001. Opponents

(By Advocate : Shri H.D.Shukla)

O R D E R – ORAL

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

On behalf of the applicant, Shri C.K.Divakaran, counsel
for the applicant on receipt of the instruction submits that the

direction issued by this Tribunal have been complied with after the dismissal of the SCA filed by the respondents.

2. Standing counsel for the Opponents, Shri H.D.Shukla also reiterated that after dismissal of the SCA, the payable amount has been paid to the applicant. As such, direction issued by this Tribunal has been complied with.

3. Considering the submissions of both the counsel, the contempt proceedings initiated against the Opponents stands dropped. Notices issued to the Opponent stand discharged.

(A.K.Dubey)
Member (A)

(J.V.Bhairavia)
Member (J)

nk